

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(CAA)-836(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

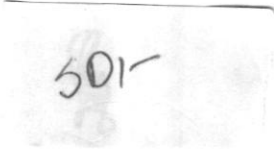
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES: Golden Peace Infrastructure Pvt. Ltd.

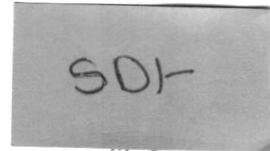
SECTION : 230-232 of the Companies Act, 2013.

ORDER

Owing to paucity of time, list this matter on 05.09.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)